

ITEM NO.9 Court 3 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 1214/2021

SUKRITI & ORS. Petitioner(s)

VERSUS

CENTRAL BOARD OF SECONDARY EDUCATION & ANR. Respondent(s)

(FOR ADMISSION and IA No.143349/2021-APPROPRIATE  
ORDERS/DIRECTIONS )

WITH

W.P.(C) No. 1170/2021 (X)

(FOR ADMISSION and IA No.138312/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 22-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Ms. Mamta Sharma, Adv.  
Mr. Pradeep Gupta, Adv.  
Ms. Vagisha Nandini, Adv.  
Mr. Sandeep Malik, Adv.  
Mr. Ravi Prakash, AOR

For Respondent(s) Mr. Rupesh Kumar, Adv.  
Ms. Neelam Sharma, Adv.  
Ms. Pankhuri Shrivastava, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the respondent-CBSE prays for time to take instructions as copy of the petition has been served on him only last evening.

List these matters on 06.12.2021.

The parties to exchange affidavit, in the meantime, if any.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)